

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6813/2020

(Arising out of impugned final judgment and order dated 23-12-2020 in ABLAPL No. 14533/2020 passed by the High Court of Orissa at Cuttack)

TAPAS RANJAN PANDA

Petitioner(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

(FOR ADMISSION and I.R.

IA No. 39875/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 136248/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTIA No. 136247/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 13-07-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIANFor Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Satyalipsu Ray, Adv.
Ms. Deepanwita Priyanka, AORFor Respondent(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Subir Palit, Adv.
Mr. Mukul Kumar, AORMr. Tushar Mehta, SG
Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.UPON hearing the counsel the Court made the following
O R D E R

List on 15.07.2021.

(DEEPAK JOSHI)
COURT MASTER(SH)(MATHEW ABRAHAM)
COURT MASTER(NSH)